

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION No. † 2651
ANSWERED ON MONDAY, MARCH 9, 2026/ PHALGUNA 18, 1947 (SAKA)**

VACANT POSTS OF SCs/STs/OBCs IN THE MINISTRY

† 2651. SHRI TANUJ PUNIA:

Will the Minister of **CORPORATE AFFAIRS** be pleased to state:

- (a) the number of posts sanctioned for Scheduled Castes, Scheduled Tribes and Other Backward Classes in the Ministry of Corporate Affairs and its headquarters and regional offices along with the group-wise details thereof; and
- (b) the number of posts lying vacant out of the said sanctioned posts, Group-wise, Scheduled Caste-wise, Scheduled Tribe-wise and Other Backward Class-wise details thereof?

ANSWER

**MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

(HARSH MALHOTRA)

(a) & (b) The posts sanctioned at the Ministry level include posts of the Indian Corporate Law Service (ICLS), those of various other cadres such as Central Secretariat Service(CSS), Indian Economic Service (IES), Indian Statistical Service (ISS), Indian Information Service (IIS), Indian Cost Accounts Service (ICo&AS), etc. and also from the Central Staffing Scheme. The sanctioned strength including category-wise and group-wise details of the posts in the Services other than the ICLS is centrally maintained by the respective cadre controlling authorities and Department of Personnel and Training (DoP&T) for all Ministries/ Departments and not at the level of the Ministry of Corporate Affairs. The category wise, group-wise sanctioned strength and vacancy position for the Indian Corporate Law Service and Group B services at the Ministry Headquarters, Regional Directorates and their subordinate field offices is at Annexure-I and for Group B and Group C Services working at Regional Directorates and their subordinate field offices is at Annexure-II.

Annexure referred to in reply to part (a) and (b) of the Lok Sabha Unstarred Question No. † 2651 for answer on 09.03.2026

Annexure-I

Table 1: Information in respect of Ministry of Corporate Affairs, Regional Directorates and Field Offices (Group 'A')

Grade	Total	Category-wise Sanctioned posts			Vacancy Position			Remarks
		SC	ST	OBC	SC	ST	OBC	
Junior Time Scale (JTS)	153	19	10	17	12	07	10	Out of the posts of Junior Time Scale, yearly vacancies are divided between Direct Recruitment (DR) and Promotion (DP) in the 60:40 ratio as per the Recruitment Rules. Currently 90 posts are for Direct Recruitment and remaining 63 posts are in promotion quota. This leads to annual changes in the DR/DP rosters based on the bifurcation of vacancies, thereby affecting the category-wise reservation for SC/ST/OBC. Further, there is no reservation for OBCs in promotions from feeder cadre. Out of the 153 posts mentioned, 16 are newly created and will be filled in a phased manner in the coming years.
Senior Duty Posts (SDP)	194	--						These posts are filled through promotion and hence the category-wise break up is not applicable.
Reserve s (Deputation/Training/Others)	15							The said posts are reserve posts spread across all levels of Group-A and hence the category-wise break up is not applicable

Annexure referred to in reply to part (a) and (b) of the Lok Sabha Unstarred Question No. † 2651 for answer on 09.03.2026

Annexure-I (Contd.)

Table 2: Information in respect of Ministry of Corporate Affairs, Regional Directorates and Field Offices (Group-‘B’)

Grade	Total Sanctioned Posts	Category-wise Sanctioned posts			Vacancy Position			Remarks
		SC	ST	OBC	SC	ST	OBC	
Group B (Junior Technical Assistant, Senior Technical Assistant, Company Prosecutor)	563	83	41	63	52	21	42	<p>90 posts of Company Prosecutor (CP) are newly created posts, out of which 36 posts have been reported to UPSC for direct recruitment and remaining 54 vacancies are to be filled up in phased manner over 5 years.</p> <p>The Senior Technical Assistant cadre is 100% promotion based from feeder grade due to amendment of Recruitment Rules (w.e.f. 25.10.2025). There is no reservation for OBCs in promotion, as per DoPT guidelines. 80 posts of Senior Technical Assistant (STA), are newly created posts, to be filled up in phased manner over 5 years.</p> <p>233 posts of Junior Technical Assistant (JTA) are divided in 50:50 ratio in Direct Recruitment and promotion quota. In promotion there is no reservation for OBCs.</p>

Annexure referred to in reply to part (a) and (b) of the Lok Sabha Unstarred Question No. † 2651 for answer on 09.03.2026

Annexure-II

Table 1: Information in respect of Regional Directorates & Field offices (Group-B)

Grade	Total	Category-wise Sanctioned posts			Vacancy Position		
		SC	ST	OBC	SC	ST	OBC
Group-B (other than Junior Technical Assistant, Senior Technical Assistant & Company Prosecutor)	89	12	06	18	04	06	14

Table 2: Information in respect of Regional Directorates & Field offices (Group-C)

Grade	Total	Category-wise Sanctioned posts			Vacancy Position		
		SC	ST	OBC	SC	ST	OBC
Group-C	688	104	44	167	80	24	134

Note 1: The 03 posts of Assistant Director (Official Language) at Regional Directorate Level are Group A 'Gazetted post' which are to be filled up on promotion/ deputation basis.

Note 2: The 04 posts of Private Secretary (PS), at Regional Directorate Level, are Group B 'Gazetted post' which are to be filled up on promotion/ deputation basis.
